- (iv) Sixty-fourth Report on action taken by Government on the Observations/Recommendations of the Public Accounts Committee contained in its Forty-fifth Report (Seventeenth Lok Sabha) on 'Non-deduction of Tax at Source'; and
- (v) Sixty-fifth Report on action taken by Government on the Observations/Recommendations of the Committee contained in its Forty-sixth Report (Seventeenth Lok Sabha) on 'Generation and Distribution of Power in Lakshadweep Islands'.

...(Interruptions)...

## LEAVE OF ABSENCE

MR. CHAIRMAN: I have to inform Members that a letter has been received from Shri Harbhajan Singh, Member, stating that he is unable to attend the entire sittings of the current 259<sup>th</sup> Session of Rajya Sabha due to some prior commitments.

Does he have the permission of the House for remaining absent from the entire current Session of the Rajya Sabha?

(No hon. Member dissented.)

MR. CHAIRMAN: Permission to remain absent is granted.

...(Interruptions)...

## REGARDING POINT OF ORDER AND OTHER ISSUES

श्री जयराम रमेश (कर्नाटक): सर, यहां भी देखिए, एलओपी बोलना चाहते हैं। ...(व्यवधान)...

MR. CHAIRMAN: Hon. Members,...(Interruptions)... One second. ...(Interruptions)... Hon. Members, I want the House to be in order, so that I can decide a point of order. My decision on point of order...(Interruptions)... After the point of order...(Interruptions)...

SHRI JAIRAM RAMESH: Sir, the hon. LoP wants to speak. ... (Interruptions)..